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Title: Collapse of a building constructed by Slum Clearance Board under the JNNURM Scheme in Tamil Nadu.

SHRI K. SUGUMAR (POLLACHI): Hon. Speaker, Madam, thank you for your kind permission to raise this matter in today's 'Zero Hour'.

Madam, Coimbatore Municipal Corporation, Tamil Nadu is constructing apartments under JNNURM Scheme, a Centrally sponsored scheme, at Amman Kulam and Ukkadam. The total estimated cost is Rs. 117.49 crore. The proposed building is multi-storeyed consisting of 160 apartments (3840 houses). The work commenced in August 2009. To our surprise, four apartments have collapsed on 3<sup>rd</sup> of April 2010 and 18<sup>th</sup> of April 2010.

During the tenure of our AIADMK Party under the dynamic leadership of our Leader Dr. Puratchi Thalaivi Amma, the location has been rejected for the construction of building through Slum Clearance Board stating that this is unfit for construction of apartments. The then Minister of Housing Thiru S.M. Velusamy and the then Chairman of Slum Clearance Board Thiru N. Balaganga, M.P. inspected the place and decided not to proceed with any construction activities in these places.

The proposed World Tamil Conference is to be held at Coimbatore in the near future. Due to this reason, the Government has decided to construct the building which was certified as unfit for construction by previous AIADMK Government. Moreover, the remaining construction is also not good and may collapse any time. The quality of the construction is also very bad. Had the accommodation been allotted last month to the beneficiaries, there might have been more than five thousand casualties.

Since this scheme is being implemented through Central Government under JNNURM, the Government should come forward to enquire it thoroughly by initiating the CBI enquiry and to punish the guilty at the earliest.